

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 143 of 2014

Dated : 21st August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Rai Bahadur Narain Singh Sugar Mills Ltd. ... Appellant(s)

Versus

Uttrakhand Electricity Regulatory Commission Respondent(s)
& Anr

Counsel for the Appellant (s) : Mr. Vishal Gupta
Mr. Avinash Menon

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1
Mr. Manu Mrudul for R-2

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel appearing for Respondent No.1 undertakes to file Vakalatnama within one week.

The learned counsel for the Respondent No.2 has already filed the reply.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 08.09.2014 after serving copy on the other side.

Post the matter for hearing on **13.10.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson